

(c) if so, what is the total quantity of country liquor being imported or manufactured in Silvassa per year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY):

(a) The Union Territory Administration was manufacturing country liquor at Government Distillery, Silvassa. This Distillery was shut down w.e.f. 16th February 1995 as per the direction of the Pollution Control Committee, Daman and Diu and Dadra and Nagar Haveli.

(b) Licensee in the Union Territory of Dadra and Nagar Haveli is importing Blended Country Liquor from the Union Territory of Daman and Diu only for distribution in the entire Union Territory of Dadra and Nagar Haveli.

(c) 60,000 Bulk liters per year.

जम्मू और कश्मीर में विकास हेतु आवंटित धनराशि का दुरुपयोग

3863. श्री गोविन्दराम मिरी: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों को दौरान सरकार द्वारा जम्मू और कश्मीर के विकास के लिए प्रतिवर्ष कितनी-कितनी धनराशि आवंटित की गई;

(ख) क्या सरकार को राज्य को आवंटित की गई धनराशि का दुरुपयोग किए जाने के संबंध में कोई शिकायतें प्राप्त हुई हैं; और

(ग) सरकार द्वारा इस प्रयोजनार्थ आवंटित की गई धनराशि की उपयोगिता के मूल्यांकन हेतु अपनाई गई कार्यविधि का ब्यौरा क्या है?

कार्मिक लोक शिकायत तथा पेशन मंत्रालय में राज्य मंत्री (श्री एस०आर० बालासुब्रह्मण्यन):

(क) जम्मू व कश्मीर राज्य के लिए 1993-94, 1994-95 और 1995-96 का योजना परिव्यय क्रमशः 880.00 करोड़, 950.00 करोड़ तथा 1053.25 करोड़ रुपये था।

(ख) और (ग) राज्य को विकासात्मक गतिविधियों की निधियों का दुरुपयोग होने के बारे में यदा-कदा आरोप लगाए गए हैं। जब कभी भी विशिष्ट शिकायतें

प्राप्त होती हैं तो सतर्कता विभाग द्वारा की जाने वाली जांच सहित यथोचित जांच की जाती है। राज्य सरकार को सतर्कता विभाग की गतिविधियां और मजबूत करने एवं बढ़ाने की सलाह दी गई है। राज्य सरकार ने उपयुक्तों की अध्यक्षता में कार्यों और कार्यक्रमों का सत्यापन और निरीक्षण करने के लिए जिला स्तर पर निरीक्षण समितियां गठित की हैं जो प्रति वर्ष निरीक्षण की रिपोर्टें प्रस्तुत कर रही हैं। सरकार द्वारा अपनी सिफारिशों के अनुसरण में आवश्यकतानुसार उपचारात्मक उपाय किए जाते हैं।

Satellite Export Programme

3864. DR. SHRIKANT

RAMCHANDRA JICHKAR:

SHRIMATI BASANTI SARMA:

Will the PRIME MINISTER be pleased to state:

(a) the countries which have offered to purchase satellites from India;

(b) what is Government's response thereto;

(c) what is the perspective plan for supplying satellites to other countries;

(d) the foreign exchange likely to be earned; and

(e) the steps being taken to expand satellite export programme?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER ALAGH): (a) and (b) M/s. Antr Corporation Ltd., of the Department < Space, has been responding to various tenders related to satellite procurement the world, as and when they are received' So far, no country has offered purchase a satellite from India.

(c) to (e) The space market is limited and there are very large and established competitors in the field. It is expected that the prevailing competitive situation will not permit easy entry of any new company or organisation, due to various